

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1377 OF 2005

(From the judgement and order dated 18/08/2004 in RFA No. 366/1989 of HIGH COURT
OF PUNJAB & HARYANA AT CHANDIGARH)

VIJAY SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date: 31/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. S.K. Bansal, Adv.

Mrs. Savitri Bansal, Adv.

Dr. Kailash Chand, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time is granted to file additional
documents.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER